

RAJASTHAN HIGH COURT, JODHPUR

NOTIFICATION

No. : 17 / S.O. / 2024

Date : 15.06.2024

It is notified to all concerned that list of common filing defects is available and uploaded on official website of Rajasthan High Court for information of lawyers/litigants. Before filing of a case, the lawyers/litigants are required to ensure that a case is filed without defects.

As soon as the defects are notified, the defects should be removed within seven days in the Defect Section. If the defects are not removed within seven days of the notification of defects, cases will be listed before the Registrar(Admn.), where the defects are either to be removed or lawyers/litigants may satisfy the Registrar (Admn.) that defects have been removed. In all other cases in which defects have not been removed, the Registrar (Admn.) shall proceed to pass orders in exercise of its powers conferred under Chapter II of the Rajasthan High Court Rules, 1952 read with Notification No. S.O.03/2006, dated 12.05.2006.

If any mentioning is made for urgent listing before the Hon'ble Court in any case, where defect has been notified to the lawyer/litigant and where either defect has not been removed/not removed even after time granted/prayer for overruling, condoning, exempting defect has been rejected by the Registrar (Admn.), same shall be clearly mentioned in the Mentioning Form.

All mentioning shall be made strictly as per the proforma of mentioning form attached with this notification and if defect has been notified to lawyers/litigants in the Registration Number, 'D' shall be mentioned.

Mentioning for constitution of any Special Bench shall be made only before Hon'ble the Chief Justice. If Special Bench has already been constituted, mentioning for listing the case shall be made before the Special Bench. If the Special Division Bench is not available, mentioning for listing shall be made before the Senior Judge of Division Bench.

Encl.: Proforma of
mentioning form

By order


15/6
REGISTRAR GENERAL

APPLICATION FOR EARLY LISTING OF THE CASE

- (1) Type of Case :
TITLE
- (2) Number & Year of Case :
- (3) Date of Filing of :
the petition/appeal/
application which is
prayed to be listed
- (4) Date of Passing of :
the Impugned Order
- (5) Is there any defects notified : Yes/No
to lawyers/litigants
- (6) If Yes, whether defects have been :
removed or not.
- (7) Matter shall go for : Admission/Orders/Further
arguments/Final Disposal
- (8) Prayer is made on : Petitioner/Appellant/Applicant
behalf of Or
Non-petitioner/Respondents/
Non-Applicant
- (9) Next date in the matter :
(In case, where next date
has already been fixed by
Hon'ble Court or Registry)
- (10) Matter is prayed to be :
listed on
- (11) Urgency (in brief) :
- (12) Full signature of :
Counsel/Party
- (13) Order of Hon'ble the : (a) Application is allowed
Chief Justice or and the matter is
Hon'ble Judge directed to be listed
on
- (b) Application is rejected
(c) To be moved after

Date

11/15/16

No. Gen/XV/74/2023/ 1034

Date : 15.06.2024

Copy forwarded to the following for information and necessary action :-

1. The Registrar - cum- Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
2. Private Secretary to all the Hon'ble Judges to place the same before His Lordship for kind perusal.
3. The Registrar (Admn.), Rajasthan High Court Jodhpur / Jaipur Bench, Jaipur.
4. All the Registrars / O.S.D., Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
5. Registrar (Judicial), Rajasthan High Court, Jodhpur / Jaipur Bench Jaipur with the direction to circulate the same amongst all the concerned of Judicial Side and ensure compliance of the same.
6. Registrar-cum-CPC, Rajasthan High Court Bench Jaipur with the direction to upload the same on official website.
7. Advocate General, Rajasthan.
8. Addl. Solicitor General, Rajasthan.
9. Chairman, Bar Council of Rajasthan.
10. President, Rajasthan High Court Advocate Association/ Lawyers' Association, Jodhpur.
11. President, Rajasthan High Court Bar Association, Jaipur.
12. All the Joint Registrars / Dy. Registrars.
13. All the Assistant Registrars / All the Administrative Officer Judicial / Court Masters.
14. A.O.J. General Section, Rajasthan High Court, Jodhpur.
15. Notice Board


REGISTRAR GENERAL